

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/92/(IB)/2017
NAME OF THE PETITIONER(S) : XIAN UPRISING TRADING CO.LTD
NAME OF THE RESPONDENT(S) : RAYALASEEMA COMMODITIES LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|------------------------|
| | | | REPRESENTATION BY WHOM |

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| 1. | B. R. SHANKARALINGAM | Counsel for Petitioner | <i>B. Shankaralingam</i> |
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ORDER

Counsel for the petitioner present and submitted that efforts have been made to serve the respondent but envelopes containing the notices have been returned with endorsement "left". Hence, he is directed to cause substituted service by way of paper publication on the respondent, one in English and another in vernacular language having wider circulation in the area where the office of the corporate debtor is located and also directed to file an affidavit as per Section 9 (3) (b) of the IB Code, 2016 along with the Bank statement. Put up on **05.07.2017 at 02.30 P.M.**

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)